

\$ITEM NO.29

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal No(s). 489/2016

VIJAI @ VIJAI SINGH AND ANR Appellant(s)

VERSUS

STATE OF UTTAR PRADESH Respondent(s)
(with appln. (s) for exemption from filing O.T. and office report)
Date : 16/02/2017 This appeal was called on for hearing today.
For Appellant(s)

Mr. Sudhir Naagar,Adv.

For Respondent(s)

Mr. Samir Ali Khan,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Despite availing opportunity parties have not filed
additional documents.

Registry to process the matter for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar